

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2752

ANSWERED ON:10.05.2016

Inspection of Godowns

Birla Shri Om;Devi Smt. Rama;Kataria Shri Rattan Lal;Khaire Shri Chandrakant Bhaurao

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the quantum and value of foodgrains reported rotted in Government Godowns during the last three years;  
(b) whether Stocks/Godowns are inspected on regular basis by efficient and trained employees including senior officers of the Ministry/Food Corporation of India, if so, the details thereof;  
(c) the number of such inspections conducted during the last three years along with the shortcomings noticed therein; and  
(d) the action taken by the Government so far on the basis of the findings of the said inspections and the outcome thereof indicating the number of persons held responsible and charges levelled against them, State-wise?

**Answer**

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI RAM VILAS PASWAN)

(a): The quantity and value of foodgrains accrued as damaged/non-issuable in the godowns of Food Corporation of India (FCI) during the last three years are as under:

Year	Quantity (in lakh tons)	Value (Rupees in crore)
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2013-14	0.25	23.48
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2014-15	0.19	19.90
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2015-16	0.03	3.44
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(b)&(c): Yes Madam, periodic inspections and checks are conducted in the godowns of Food Corporation of India (FCI) by District, Regional, Zonal and Headquarter level Officers. Besides, Vigilance Division of FCI Headquarters also has the mandate of inspection of the godowns. The officers of Quality Control Cells of the Ministry also conduct super inspections of Central Pool foodgrains stocks. The details of squad inspections carried out during last three years by FCI are as under:

Year	No. of Inspections
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2013-14	6225
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2014-15	6025
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2015-16	5873
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The details of inspections carried out during last three years by Quality Control Cells of the Ministry are as under:

Year	No. of Inspection
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2013-14	767
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2014-15	954
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2015-16	1096
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During the course of inspections, various irregularities such as purchase of beyond specification stocks, abnormal transit/storage losses, down gradation/damage of stocks, misappropriation of stocks and administrative lapses were noticed.

As and when discrepancies are observed during inspections, the same are brought to the notice of the concerned authorities to ensure immediate necessary corrective measures to rectify the shortcomings pointed out by the Inspecting team. On the basis of irregularities noticed, the disciplinary action are taken against the delinquent officers/officials.

(d): No. of cases where Departmental action has been initiated by vigilance wing of FCI against the employees for losses and quality related issues detected during the inspections are at Annex.

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Annex

ANNEX REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO 2752 TO BE ANSWERED ON 10th MAY, 2016 IN LOK SABHA.

STATE-WISE DETAILS OF NUMBER OF CASES INITIATED AGAINST THE EMPLOYEES OF FCI FOR LOSSES AND QUALITY RELATED ISSUES DURING LAST THREE YEARS.

Zone/State

Year 2013-14

Year 2014-15

Year 2015-16

Major Penalty

Minor Penalty

Total

Major Penalty

Minor Penalty

Total

Major Penalty

Minor Penalty

Total

Punjab

18

400

418

8

235

243

5

264

269

Haryana

13

41

54

2

26

28

4

11

15

Uttarakhand

0

5

5

0

6

6

0

8

8

Jammu & Kashmir

0

0

0

0

0

0

0

0

0

Rajasthan

2

13

15

2

16

18

1

11

12

Himachal Pradesh

0

0  
0  
0  
0  
0  
0  
0  
0  
0  
Delhi  
0  
15  
15  
0  
13  
13  
0  
22  
22  
Uttar Pradesh  
3  
45  
48  
17  
46  
63  
9  
29  
38  
Zonal Office (North)  
2  
0  
2  
0  
0  
0  
0  
0  
0  
0  
Zonal Office (West)  
1  
0  
1  
1  
1  
2  
0  
0  
0  
Maharashtra  
1  
24  
25  
0  
42  
42  
1  
18  
19  
Gujarat  
0  
10  
10  
0  
19  
19  
0  
40  
40  
Madhya Pradesh  
1  
38

39  
1  
20  
21  
0  
64  
64  
Chhattisgarh  
15  
197  
212  
6  
108  
114  
0  
59  
59  
Zonal Office (East)  
0  
0  
0  
0  
0  
0  
0  
0  
0  
0  
0  
West Bengal  
1  
5  
6  
4  
3  
7  
0  
7  
7  
Bihar  
8  
19  
27  
2  
17  
19  
0  
19  
19  
Jharkhand  
1  
14  
15  
0  
8  
8  
1  
7  
8  
Odisha  
1  
30  
31  
2  
12  
14  
0  
12  
12  
Zonal Office (NEZ)  
0  
0  
0

0  
0  
0  
3  
0  
3  
...2/-  
...2...  
Zone/State  
Year 2013-14  
Year 2014-15  
Year 2015-16  
Major Penalty  
Minor Penalty  
Total  
Major Penalty  
Minor Penalty  
Total  
Major Penalty  
Minor Penalty  
Total  
Assam  
0  
0  
0  
0  
1  
1  
6  
1  
7  
North East Frontier  
0  
0  
0  
0  
0  
0  
1  
1  
2  
Nagaland & Manipur  
0  
0  
0  
0  
0  
0  
0  
0  
0  
0  
Arunachal Pradesh  
0  
0  
0  
0  
0  
0  
0  
0  
0  
0  
Andhra Pradesh  
1  
17  
18  
1  
20  
21  
3  
17  
20

Tamil Nadu

2  
1  
3  
0  
25  
25  
1  
5  
6

Kerala

0  
0  
0  
0  
4  
4  
1  
1  
2

Karnataka

21  
6  
27  
1  
0  
1  
0  
0  
0

Zonal Office (South)

0  
0  
0  
0  
0  
0  
0  
0  
0

Total

91  
880  
971  
47  
622  
669  
36  
596  
632

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